

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 563 of 2013

Friday, this the 25th day of July, 2014

CORAM:

Hon'ble Mr. U. Sarathchandran, Judicial Member

Hon'ble Ms. Minnie Mathew, Administrative Member

Nandakumar C.S., aged 26 years, S/o. late Suresh
 Babu Pillai, Chithira, Choorakulangar, Ettumanoor,
 Kottayam District.

Applicant

(By Advocate – Mr. P. Ramakrishnan)

V e r s u s

1. Union of India, represented by Secretary,
 Ministry of Information and Broadcasting,
 New Delhi – 110 001.
2. The Director General, Doordarshan, Doordarshan
 Bhavan, Copernicus Marg, New Delhi – 110 001.
3. The Deputy Director (Administration), Broadcasting
 Corporation of India, Office of the Directorate General,
 Doordarshan Bhavan, Copernicus Marg, New Delhi – 110 001.
4. Station Engineer, Doordarshan Maintenance Centre,
 Krishna Nagar, Poothole PO, Thrissur -
 680 004.

Respondents

(By Advocate – Mr. Sunil Jacob Jose, SCGSC)

This Original Application having been heard on 25.07.2014, the
 Tribunal on the same day delivered the following:

O R D E R

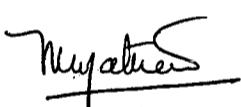
By Hon'ble Mr. U. Sarathchandran, Judicial Member-

Learned counsel for the respondents fairly conceded that the applicant's
 case was rejected by the Circle Relaxation Committee and the case was

reconsidered for the subsequent three years. He further submitted that as per the latest OM issued by the DOP&T, Government of India, the limitation of three years has been removed and the applicant will become eligible for consideration under the scheme of Compassionate Appointment. Accordingly, the respondents have decided to consider the request in the next meeting of the Compassionate Appointment Committee.

2. Thus, we direct the respondents to consider the request of the applicant once again untrammelled by the order in Annexure A4. This exercise shall be completed by the respondents at the earliest during this year itself.

3. Accordingly, the Original Application is disposed of in the above terms.
No order as to costs.


(MINNIE MATHEW)
ADMINISTRATIVE MEMBER


(U. SARATHCHANDRAN)
JUDICIAL MEMBER

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